



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shabukumar. R, Mozhiyanthottam, Padippura Veedu, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, holder of Extract of School Admission Register with Admission No. 4134, date of Admission 22-5-1985 issued from L. M. S. H. S. S. Amaravila, also known as Sabu Kumar. R in the Driving Licence No. 20/1529/1996, dated 9-5-2017, issued by the ALA Parassala, known as Shibu in the Ration Card No. 1106138554 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, is one and the same person. Hereafter I will be known by the name Shibu only.

This change will come into effect in all records related to me.

Amaravila,
16-10-2018.

SHABUKUMAR. R

NOTIFICATION

I, Soumya. S, 'Ushas', Arathalavilakam, Arayoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar-CSI in my S. S. L. C. No. B 473891 with Register No. 674512 of March 2001, is corrected as Christian, S1UC Nadar vide Certificate No. A6/24833/18/K.Dis, dated 1-11-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Arayoor,
8-11-2018.

Soumya. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Moly Kutty. S. G, Puliya Mele Puthen Veedu, Parasuvaikkal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 508, holder of Secondary School Leaving Certificate Sl. No. SEC 8886166 with Register No. 1010343 of March 2011, issued from State Board of School Examinations (Sec.) Tamilnadu; Higher Secondary Course Certificate Sl. No. HSG 7503034 with Register No. 020323 of March 2013, issued from State Board of School Examinations (HR. SEC) Tamilnadu; Draughtsman Civil State Trade Certificate No. 16887 of November 2015, issued from State Council for Vocational Training, Government of Kerala; Autocad Level I & II Certificate Sl. No. 2772 with Register No. 005389 of January 2016, issued from Continuing Education Cell, Government Polytechnic College, Neyyattinkara, Government of Kerala, also known as Molykutty. S. G in the Electoral Identity Card No. SIE0453159, dated 6-8-2017, issued by the Electoral Registration Officer, Parassala Assembly Constituency, known as Molykutty in the Birth Certificate with Registration No. 797/95, date of Registration 20-6-1995, issued from Parassala Grama Panchayat, and in the Ration Card No. 1106079406 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, is one and the same person. Hereafter I have changed my name as Arya. S. G and will sign accordingly.

This change will come into effect in all records related to me.

Parasuvaikkal,
19-9-2018.

MOLY KUTTY. S. G

NOTIFICATION

I, Nimmy. V. T, Vayalil Veedu, Moolachalkonam, Athiyanthoor, Aralummoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Pulaya in my S. S. L. C. No. L 065932 with Register No. 106825 of March 2011, is corrected as Christian, Pulaya vide Certificate No. A6/28407/18/K.Dis, dated 27-9-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Aralummoodu,
8-11-2018.

NIMMY. V. T

NOTIFICATION

I, Neethu. V. T, Moolachalkonam Vayalil Veedu, Thalalayal, Aralummoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Pulaya in my S. S. L. C. No. G 082710 with Register No. 106663 of March 2007, is corrected as Christian, Pulaya vide Certificate No. A6/28408/18/K. Dis, dated 25-9-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Aralummoodu,
8-11-2018.

NEETHU. V. T

NOTIFICATION

I, Sandhya S. S, Thekkeplavila Veedu, Thirupuram, Thirupuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, L. C. Nadar in my S. S. L. C. No. C 102936 with Register No. 137863 of March 2002, is corrected as Hindu, Nadar vide Certificate No. A6/28202/18/K. Dis, dated 24-9-2018, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Thirupuram,
22-10-2018.

SANDHYA S. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vijayakumar.P.V, Edans, Kalluthattu, Karumkulam, Puthiyathura P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 526, holder of Standard X-Equivalency Certificate Book No. EE 45399, with Register No. 417563 of August 2011, issued by General Education Department, Government of Kerala; in the Ration Card No. 1106041547, dated 15-3-2017 issued by Taluk Supply Officer, Neyyattinkara; is one and the same person. Hereafter I have changed my name as Sonyvarghese.

This change will come into effect in all records related to me.

Thiruvananthapuram,
8-11-2018.

VIJAYAKUMAR.P.V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jeeja D. S, Chand Vihar, Mathampala, Karakkadu, Arayoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, holder of S. S. L. C. Duplicate Book No. B J 714503 with Register No. 296987 of March 1996, have embraced Christianity from Hindu, Sambavar Community as per Baptism Certificate dated 1-10-2018, issued from Bible Faith Mission India, Mout Sinai, Parasuvaikal, Thiruvananthapuram, with the same name. Hereafter I will be a member of Christian, Sambavar Community.

This change will come into effect in all records related to me.

Arayoor,
3-11-2018.

JEEJA D. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dasan. T, Das Villa, Anantheri Road, Chaikkottukonam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, holder of S. S. L. C. Book No. 439331 with Register No. 512665 of March 1983, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28181/018, dated 27-10-2018, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor daughter Teena B. Das, holder of S. S. L. C. No. S 769505 with Register No. 133532 of March 2017, and my minor son Tinu B. Das, holder of School Certificate with Admission No. 25219, dated 3-11-2018, issued from Higher Secondary School, Marayamuttom, Thiruvananthapuram, have embraced Hinduism from Christian, Cheramar Community as per above Suddhi Certificate with the same names. Hereafter we will be members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Chaikkottukonam,
3-11-2018.

DASAN. T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Beevi. S, K. V. House, Akarath Via, Nadoorkolla, Amaravila P. O., Thiruvananthapuram-695 122, holder of Transfer Certificate Serial No. 21/2014-15 with Admission No. 7656 date of Admission 28-5-1990 issued from Headmaster, TCK Higher Secondary School, Padanthalumoodu P. O., Kanyakumari District and known as Beema Beevi. S.A in the Ration Card No. 1106213463 dated 15-3-2017 issued from Taluk Supply Office, Neyyattinkara is one and the same person. Hereafter I will be known by the name Beema Beevi. S. only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
9-11-2018.

BEEVI. S

NOTIFICATION

I, Preeja.S, Karakattuvila Veedu, Thennoorkonam, Kottappuram P. O., Vizhinjam Village, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521, do hereby notify for the information of all authorities concerned and the public that my minor daughter Aswathy P, whose Community which is wrongly entered in her S. S. L. C. Book No. 175373, with Register No. 636975 of March 2018, as Christian Nadar, is corrected as Hindu Nadar vide Certificate No. A6/27148/18/K.Dis, dated 12-9-2018, issued from Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to her.

Thiruvananthapuram,
13-11-2018.

PREEJA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Parameshwaran Ashothammal, Vellakunnil House, Menamkulam, Kazhakuttom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 582, holder of School Pupil Record Sheet with Admission No. 1908, date of Admission 5-1-1982, issued from CP/HZ/Mocha Tamil Vidyalayam, Maskeliya, Sreelanka, also known as P. Asothammal in the Marriage Certificate dated 26-3-2003, issued by the Marriage Officer, Kazhakuttom, known as Divya Dileep in the Electoral Identity Card No. BCC2053734, dated 23-10-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Assembly Constituency; Driving Licence No. 22/3709/2012, dated 7-7-2012, issued by the Asst. LA Kazhakuttom; Permanent Account No. CQAPD3699C, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 15005/03, date of Registration 15-12-2003, issued from Corporation of Thiruvananthapuram, of my son Deepak. D; School Certificate with Admission No. 188, date of Admission 9-4-2007, issued from Our Public School, Kariyil, Kazhakuttom, of my son Deepak Dileep and in the School Certificate with Admission No. 1078, date of Admission 9-6-2014, issued from Our Public School, Kariyil, Kazhakuttom, of my daughter Dilsha Dileep, is one and the same person. Hereafter I will be known by the name Divya Dileep only consequent on my marriage and will sign accordingly.

It is further notified that my minor son Deepak. D, holder of Birth Certificate with Registration No. 15005/03, date of Registration 15-12-2003, issued from Corporation of Thiruvananthapuram; also known as Deepak Dileep in the School Certificate with Admission No. 188, date of Admission 9-4-2007, issued from Our Public School, Kariyil, Kazhakuttom, is one and the same person. Hereafter he will be known by the name Deepak Dileep only.

The above changes will come into effect in all records related to us.

Kazhakuttom,
7-11-2018.

PARAMESHWARAN ASHOTHAMMAL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashish Ullas Thomas, CRA-B18, Charachira Road, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 003, holder of Secondary School Examination (Session: 2014-16) Grade Sheet cum Certificate of Performance S. No. SSE/2016/0597722 with Roll No. 8119161, dated 28-5-2016, issued from Central Board of Secondary Education, Delhi, also known as Ashish Ullas in the All India Senior School Certificate Examination, 2018 Certificate S. No. SSCE/2018/0592273 with Roll No. 9113677 of July 2018, issued from Central Board of Secondary Education, Delhi; Birth Certificate with Registration No. 1728, date of Registration 18-9-2000, issued from Corporation of Thiruvananthapuram; and in the Passport No. M 9975890, dated 20-10-2015, issued by the Assistant Consular Officer, Embassy of India, Abu Dhabi, UAE, is one and the same person. Hereafter I will be known by the name Ashish Ullas only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
5-11-2018.

ASHISH ULLAS THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Elizabeth. R, Sumam Cottage, Kadinamkulam, Puthucurichy P. O., Thiruvananthapuram District, Pin-695 303, holder of S. S. L. C. No. C 384662 with Register No. 220389 of March 2004; Birth Certificate with Registration No. 13/1988, date of Registration 27-1-1988, issued from Corporation of Thiruvananthapuram; Marriage Certificate No. 36/15, dated 10-8-2015, issued by the Marriage Officer, Kazhakkuttom, also known as Elizabeth. R in the Higher Secondary Examination (Class XII) Certificate No. HSE 019394 with Register No. 2017286 of June 2006, issued from Board of Higher Secondary Examination, Government of Kerala, known as Elizabeth in the Ration Card No. 1103173566 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, and known as Elisabeth in the Electoral Identity Card No. BCC2115335, dated 28-2-2008, issued by the Electoral Registration Officer, Kazhakkuttom LA Constituency, is one and the same person. I have embraced Hindu Religion from Christian, Latin Catholic Community as per Religion Conversion Certificate No. 768, dated 12-6-2018, issued from Sreeramadasamission Universal Society, Thiruvananthapuram, with a new name R. Radhika. Hereafter I will be a member of Hindu Religion and have changed my name as Radhika Krishnaraj consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Puthucurichy,
21-8-2018.

ELIZABETH. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohana Das. K, M. S. Nilayam, Kazhakuttom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 582, holder of S. S. L. C. Book No. D 507739 with Register No. 493434 of March 1983, also known as Mohanadas. K, in the Electoral Identity Card No. ARA0455279, dated 22-12-2014, issued by the Electoral Registration Officer, Kazhakuttom Assembly Constituency; Permanent Account No. ENLPK3042N, issued from Income Tax Department, Government of India; Ration Card No. 1103130463 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, known as Mohanadas in the Driving Licence No. 16/3384/1994, dated 10-12-2014, issued by the Asst. LA Kazhakuttom, known as Mohanan. K in the Birth Certificate with Registration No. 2969/04, date of Registration 31-7-2004, issued from Corporation of Thiruvananthapuram, of my son Milan Mohan; S. S. L. C. No. P 110184 with Register No. 541003 of March 2014, of my son Midhun Mohan.M; Electoral Identity Card No. ARA0880831, dated 14-9-2018, issued by the Electoral Registration Officer, Kazhakuttom Assembly Constituency, of my son Midhun Mohan. M; Driving Licence No. 22/4122/2016, dated 23-7-2016, issued by the Asst. LA Kazhakuttom, of my son Midhun Mohan. M, known as K. Mohanan in the Marriage Certificate with Registration No. 142/94, date of Registration 21-11-1994, issued from Pothencode Grama Panchayat; Abstract of School Admission Register with Admission No. 4351, date of Admission 5-5-2014, issued from Jyoti Nilayam HSS, St. Andrews, Thiruvananthapuram, of my son Milan Mohan; known as Mohanan in the Electoral Identity Card No. ARA0299420, dated 24-6-2015, issued by the Electoral Registration Officer, Kazhakuttom Assembly Constituency, of my wife Sindhu Mohan. N; Permanent Account No. EMYPM4560D, issued from Income Tax Department, Government of India, of my son Midhun Mohan. M, and known as Mohan in the Birth Certificate with Registration No. 1402/1998, date of Registration 8-6-1998, issued from Corporation of Thiruvananthapuram, of my son Midhun Mohan. M, is one and the same person. Hereafter I will be known by the name Mohanan. K only.

This change will come into effect in all records related to me.

Kazhakuttom,
7-11-2018.

MOHANA DAS. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Priya. A, TC 20/1680, House No. N-17, Sastri Nagar, Karamana P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 002, have changed the name of my minor son Pranav R. Nair, holder of Birth Certificate with Registration No. 23244/2005, date of Registration 13-12-2005, issued from Corporation of Thiruvananthapuram; School Certificate with Admission No. 10637, date of Admission 20-11-2008, issued from St. Thomas Residential School, Mukkolakal, Thiruvananthapuram; Ration Card No. 1102044641 (Sl. No. 4), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram, as Pranav Rajesh.

This change will come into effect in all the records related to him.

Karamana,
7-11-2018.

PRIYA. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saleena Beegum. A, 'Shacot', TC 97/2110, Karimanal P. O., Kulathoor, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 583, holder of S. S. L. C. Book No. D 017467 with Register No. 20932 of March 1992, Pre-Degree Examination Certificate Sl. No. 21623 with Register No. 16968 of April 1994, issued from University of Kerala; Electoral Identity Card No. ARA0745554, dated 9-1-2016, issued by the Electoral Registration Officer, Kazhakuttom Assembly Constituency; Birth Certificate with Registration No. 4603/2003, date of Registration 3-11-2003, issued from Corporation of Thiruvananthapuram, of my son S. Aadhil Sha; also known as Saleena Beegum Abida Beevi in the Permanent Account No. BUZPA3532M, issued from Income Tax Department, Government of India, known as Saleenabeegum in the Ration Card No. 1103105395 (Sl. No. 6), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, known as A. Saleena in the Birth Certificate with Registration No. 366/01, date of Registration 17-10-2001, issued from Corporation of Thiruvananthapuram, of my son Shalim, and known as Saleena in the Birth Certificate with Registration No. 7474/96, date of Registration 14-7-1996, issued from Corporation of Thiruvananthapuram, of my son (No Name), is one and the same person. Hereafter I will be known by the name Saleena Beegum. A only.

This change will come into effect in all records related to me.

Karimanal,
7-11-2018.

SALEENA BEEGUM. A

NOTIFICATION

I, Aadhil. B, Nila House, Society Road, Aramada P. O., Thrikkannapuram, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 032 (Name changed vide Kerala Gazette Notification Vol. VII, 3rd April 2018 Gazette No. 14, Page No. 418, holder of S. S. L. C. No. S 305811 with Register No. 125398 of March 2017), do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Islam, Muslim in my S. S. L. C. No. S 305811 with Register No. 125398 of March 2017, is corrected as Christian, Nadar vide Certificate No. A5-47242/18, dated 24-10-2018, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Aramada,
8-11-2018.

AADHIL. B

NOTIFICATION

I, Aadhi. B, Nila House, Society Road, Aramada P. O., Thrikkannapuram, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 032 (Name changed vide Kerala Gazette Notification Vol. VII, 3rd April 2018 Gazette No. 14, Page No. 418, holder of S. S. L. C. No. M 020184 with Register No. 555656 of March 2012), do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Islam, Muslim in my S. S. L. C. No. M 020184 with Register No. 555656 of March 2012, is corrected as Christian, Nadar vide Certificate No. A5-47241/18, dated 24-10-2018, issued by the Tahsildar, Thiruvananthapuram Taluk.

This correction will come into effect in all records related to me.

Aramada,
8-11-2018.

AADHI. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Akhil. S, Plavilaputhen Veedu, Moonnamood, Koduganoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, holder of S. S. L. C. No. K-364969 with Register No. 535150 of March 2010; Driving Licence No. 15/901/2014, dated 11-3-2014, issued by the ALA, NS, Thiruvananthapuram, also known as Akhil. T in the Ration Card No. 1103170720 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Akhil. T only.

This change will come into effect in all records related to me.

Koduganoor,
8-12-2017.

AKHIL. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ganapathy. R. G, Ananthara Veedu, TC 36/1577, Sreevaraham, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008, holder of S. S. L. C. No. P 173498 with Register No. 546003 of March 2014; Higher Secondary Examination Certificate No. HSE 5/2016/007241 with Register No. 3017620 of March 2016, issued from Board of Higher Secondary Examination, Government of Kerala; Ration Card No. 1101052717 (Sl. No. 4), dated 15-3-2017, issued by the City Rationing Officer South, Thiruvananthapuram, also known as R. G. Ganapathy in the Permanent Account No. CMEPG8941E, issued from Income Tax Department, Government of India, and no name in the Birth Certificate with Registration No. 9172/96, date of Registration 24-8-1996, issued from Corporation of Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Maneesh. R. G and will sign accordingly.

This change will come into effect in all records related to me.

Vallakadavu,
12-10-2018.

GANAPATHY. R. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bijuraj Hydrose. C, Shanthipurath House, Ahladapuram, Chempazhanthu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 587, have changed the name of my minor daughter Lamia Bijuraj, holder of Certificate of Entry of Birth with File No. SAURG0232007, date of Registration 24-4-2007, issued from Embassy of India, Riyadh; School Certificate with Admission No. 3293, dated 8-11-2018, issued from Sree Narayana Public School, Chenkottukonam, Thiruvananthapuram; Ration Card No. 1103144119 (Sl. No. 4), dated 13-9-2018, issued by the Taluk Supply Officer, Thiruvananthapuram as Lamiya Bijuraj.

This change will come into effect in all the records related to her.

Chempazhanthu,
12-11-2018.

BIJURAJ HYDROSE. C

NOTIFICATION

I, Gokul Gopan. B, Anitha Bhavan, Sree Bhadra Nagar, House No. 5, Choozhampala, Mukkolackal P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 044, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu Vaniya in my S. S. L. C. Book No. K 542142 with Register No. 527788 of March 2010, is corrected as Hindu Vaniyan vide Certificate No. A5-51054/18, dated 12-11-2018, issued from Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
13-11-2018.

GOKUL GOPAN. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lavanya. M. L, Ushus Bhavan, Kurumpayam, Kurumpayam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 608, have changed the name of my minor daughter Gadha Sunil. L, holder of Birth Certificate with Registration No. 757/2003, date of Registration 23-10-2003, issued from Nedumangad Municipality; School Certificate with Admission No. 7754, dated 7-9-2018, issued from Government Higher Secondary School for Girls, Mithirmala; Ration Card No. 1105062628 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, as Gadha. L.

This change will come into effect in all the records related to her.

Kurumpayam,
9-11-2018.

LAVANYA. M. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Narayanan. V.K, Santhigiri Ashram, Santhigiri P.O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 589, holder of S.S.L.C. Book No. 570225 with Register No. 152596 of March 1968, also known as Swami Gurudharma Jnana Thapaswi in the Electoral Identity Card No. DPY 1727841, dated 14-6-2012, issued by the Electoral Registration Officer, Nedumangad LA Constituency, is one and the same person. I have embraced Sanyasam and accepted Deeksha Namam as Swami Gurudharma Jnana Thapaswi after complying all the spiritual formalities of Santhigiri Ashram, Santhigiri P.O., Thiruvananthapuram. Hereafter I will be known by the name Swami Gurudharma Jnana Thapaswi only and will sign accordingly.

This change will come into effect in all records related to me.

Santhigiri,
2-10-2018.

NARAYANAN. V.K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shabeena Madhavan, Theruvil Puthen Veedu, House No. VPI/286, Kalamachal P. O., Vamanapuram, Nedumangadu Taluk, Thiruvananthapuram District, Pin-695 606 (Name and Religion changed vide Kerala Gazette Notification Vol. II, 8th January 2013, Gazette No. 2, having of Extract of School Admission Register with Admission No. 2142, date of Admission 7-6-1963, issued by the Headmistress, Government U.P.S. Anachal), Ration Card No. 1105196086 (Sl. No. 1), dated 9-12-2013, issued by the Taluk Supply Officer, Nedumangad; Electoral Identity Card No. XKI0402545, dated 23-10-2015, issued by the Electoral Registration Officer, Vamanapuram Assembly Constituency, have embraced Hindu Religion from Islam Religion as per Suddhi Certificate No. 27013/016, dated 27-8-2016, issued from Aryasamaj, Thiruvananthapuram, with a new name Remany Madhavan. Hereafter I have retained my old Religion and Caste as Hindu, Ezhava vide Certificate No. B2-15929/17, dated 13-9-2017, issued by the Tahsildar, Nedumangad Taluk and will be known by the name Remany Madhavan and will sign accordingly.

This change will come into effect in all records related to me.

Kalamachal,
20-10-2017.

SHABEENA MADHAVAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rinumon. V. S, 'Pramadavanam', Bharathannoor P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 609, presently working as Steward at Golden Peak, Ponnudi, Kerala Tourism Development Corporation Limited, holder of S. S. L. C. Book No. G 342012 with Register No. 367569 of March 1994; Pre-Degree Examination Pass Certificate Sl. No. 3538 with Register No. 27453 of September 1996, issued from University of Kerala; Chain Survey Test Lower Certificate No. 734/97, dated 5-6-1998, issued from Office of the Director of Survey and Land Records, Thiruvananthapuram, Government of Kerala; Food and Beverage Service Craft Certificate No. 4030 with Register No. 17800 of June 2001, issued from Department of Technical Education, Government of Kerala; Bachelor of Tourism and Hotel Management Degree Certificate No. SR 10064156 with Register No. A4A4747301 of April 2006, issued from Madurai Kamaraj University, Tamil Nadu; Master of Business Administration Degree Certificate No. RR 20144592 with Register No. 13C7510308 of November 2014, issued from Madurai Kamaraj University, Tamil Nadu; Ration Card No. 1105063974 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad; Electoral Identity Card No. DPY1315522, dated 20-9-2015, issued by the Electoral

Registration Officer, Vamanapuram Assembly Constituency, also known as Rinu Mon V. S in the Marriage Certificate with Registration No. 178/06, date of Registration 22-9-2006, issued from Kallara Grama Panchayat; known as Rinumon in the Permanent Account No. CCNPS5676P, issued from Income Tax Department, Government of India, known as Rinu Mon in the Driving Licence No. 21/2241/1997, dated 1-8-2017, issued by the ALA Nedumangad, and known as Rinumon Vijayakumary Sukumara Pillai in the Passport No. J2927897, dated 10-12-2010, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Rinu. V. S.

This change will come into effect in all records related to me.

Bharathannoor,
13-11-2018.

RINUMON. V. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joykutty.F, P.K.K. House, Chellamcode, Poovathur P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 561; holder of S. S. L. C. Book No. A 198175 with Register No. 431811 of March 1981; Ration Card No. 1105035915, dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; known as Joy Kutty in the Electoral Identity Card No. MMS 1284702, dated 28-7-2000, issued by the Electoral Registration Officer, Nedumangad LA Constituency; is one and the same person. I have embraced Hinduism from Cheramar Christian Community as per Sudhi Certificate No. 28152/18, dated 27-9-2018, issued from Aryasamaj, Thiruvananthapuram with a new name Jayakumar. Hereafter I will be a member of Hindu Cheramar Community and will be known by the name Jayakumar.F.

It is hereby notified for the information of all authorities concerned and the public that, my minor daughter Jasmine J S, holder of the Certificate of Admission No. 8520, issued by the Headmistress, Government H S S, Poovathoor, Nedumangad, Thiruvananthapuram; Ration Card No. 1105035915, dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad, she has embraced Hinduism from Cheramar Christian Community as per the above Certificate with a new name Akshaya.J.S. Hereafter she will be a member of Hindu Cheramar Community and will be known by the name Akshaya.J.S

This change will come into effect in all records related ours.

Nedumangad,
21-11-2018.

JOYKUTTY.F

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobhana.N, Mankottukonathu, Thadatharikathu Veedu, Vattarthala, Panavoor P. O., Thiruvananthapuram-695 568 holder of Extract of Admission Register with Admission No. 7976, date of Admission 16-5-1979 issued from Principal, SNVHSS, Anad have embraced Hinduism from Christian Cheramar Community vide Sudhi Certificate No. 28204/018 dated 5-11-2018 issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Nedumangad,
7-11-2018.

SOBHANA.N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shigi. R, Kalluvettamkuzhi Veedu, Puthusserimukku P. O., Thiruvananthapuram District, holder of Extract of School Admission Register with Admission No. 805, date of Admission 13-6-1996, issued from D. M. J. U. P. School, Vilavoorkonam, also known as Shiji in the Electoral Identity Card No. JMR1746007, dated 26-2-2005, issued by the Electoral Registration Officer, Kilimanor Assembly Constituency; Birth Certificate with Registration No. 312/2004, date of Registration 3-2-2004, issued from Chirayinkeezhu Grama Panchayat, of my daughter Nandana. A. S; Birth Certificate with Registration No. 91/2006, date of Registration 6-6-2006, issued from Nagaroor Grama Panchayat, of my son Anandhu. AS, is one and the same person. I have embraced Islam Religion from Hindu, Kurava Community as per Discharge Certificate No. 58/16, dated 2-2-2016 and renewed on 16-4-2018, issued from Maunathul Islam Association, Ponnani, with a new name Amina. Hereafter I will be a member of Islam Religion and will be known by the name Amina and will sign accordingly.

It is further notified that my minor daughter Nandana. A. S, holder of Birth Certificate with Registration No. 312/2004, date of Registration 3-2-2004, issued from Chirayinkeezhu Grama Panchayat; Extract of School Admission Register with Admission No. 17785, date of Admission 4-7-2017, issued from Calicut Girls High School, Kozhikode, is one and the same person. She has embraced Islam Religion from Hindu, Kurava Community as per Discharge Certificate No. 57/16, dated 2-2-2016 and renewed on 16-4-2018, issued from Maunathul Islam Association, Ponnani with a new name Hansa. Hereafter she will be a member of Islam Religion and will be known by the name Hansa.

It is further notified that my minor son Anandhu. A. S, holder of Birth Certificate with Registration No. 91/2006, date of Registration 6-6-2006, issued from Nagaroor Grama Panchayat; also known as Ananthu. A. S in the Extract of School Admission Register with Admission No. 5787, date of Admission 2-6-2014, issued from Government U. P. School, Vadasserry, Peroor, is one and the same person. He has embraced Islam Religion from Hindu, Kurava Community as per Discharge Certificate No. 56/16, dated 2-2-2016 and renewed on 16-4-2018, issued from Maunathul Islam Association, Ponnani with a new name Amaan. Hereafter he will be a member of Islam Religion and will be known by the name Amaan.

The above changes will come into effect in all records related to us.

Puthusserimukku,
27-9-2018.

SHIGI. R

NOTIFICATION

I, Shylaja. A, Parayil Veedu, Vettakkada, Edava, Edava P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 311, do hereby notify for the information of all authorities concerned and the public that my minor son Noufi Nazeer. N. S, holder of School Certificate with Admission No. 26896, dated 19-9-2017, issued from M. R. Mohamed Kunju Memorial Muslim Higher Secondary School, Edava, also known as Noufal in the Ration Card No. 1171040776 (Sl. No. 7), dated 15-3-2017, issued by the Taluk Supply Officer, Varkkala, is one and the same person. Hereafter I have changed his name as Mohammed Noufal. N.

This change will come into effect in all records related to him.

Edava,
4-8-2018.

SHYLAJA. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobha. J, J. K. Bhavan, Thudali, Dalumugham P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. I 404159 with Register No. 301617 of March 1996, have embraced Christianity from Hindu, Nadar Community as per Baptism Certificate dated 1-11-2018, issued from The Indian Pentecostal Church of God, Neyyattinkara Centre, with the same name. Hereafter I will be a member of Christian, Nadar Community.

This change will come into effect in all records related to me.

Dalumugham,
7-11-2018.

SOBHA. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reghuvaran. S, V. R. Bhavan, Valiyavazhi, Manchamcode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. B 65155 with Register No. 375530 of March 1975, have embraced Hinduism from Christian, Pulaya Community as per Suddhi Certificate No. 28117/018, dated 9-8-2018, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor daughter Pavithra V. R, whose Community which is wrongly entered in her S. S. L. C. No. T 275198 with Register No. 639566 of March 2018 as Hindu, Cheramar is corrected as Christian, Pulaya vide Certificate No. A5-14164/18/KDis, dated 30-7-2018, issued by the Tahsildar, Kattakada Taluk and has embraced Hinduism from Christian, Pulaya Community as per above Suddhi Certificate with the same name. Hereafter we will be members of Hindu, Pulaya Community.

The above changes will come into effect in all records related to us.

Manchamcode,

13-8-2018.

REGHUVARAN. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashish Raju Alexander, Ashish Bhavan, Chaikkulam, Veeranakavu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S. S. L. C. No. P 036969 with Register No. 562885 of March 2014; Higher Secondary Examination Certificate No. HSE 5/2016/011900 with Register No. 3011897 of March 2016, issued from Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 46/98, date of Registration 27-5-1998, issued by the Registrar of Birth and Death, V. P. Candolim, Government of Goa; Electoral Identity Card No. TZC1077809 dated 14-9-2018, issued by the Electoral Registration Officer, Aruvikkara Assembly Constituency; Passport No. S 3418386, dated 26-7-2018, issued from Passport Office, Thiruvananthapuram, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 28101/018, dated 25-7-2018, issued from Aryasamaj, Thiruvananthapuram, with a new name Ashish Raju. Hereafter I will be a member of Hindu, Sambavar Community and will be known by the name Ashish Raju.

This change will come into effect in all records related to me.

Veeranakavu,

13-11-2018.

ASHISH RAJU ALEXANDER

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vijayamma. L, 'Makam', Poothakulam P. O., Kollam Taluk, Kollam District, Pin-691 302, holder of S. S. L. C. Book No. 923663 with Register No. 305181 of 1980 March, in the Ration Card No. 1207112873 issued on 15-3-2017 by the Taluk Supply Officer, Kollam and known as Vijayamma in the Election Identify Card No. CGC 1198548 dated 4-4-2001 issued from Electoral Registration Officer, Chathannoor LA Constituency, in the Permanent Account Number AHZPL4052F issued by Income Tax Department, Govt. of India and known as Vijaya Babu in the Service and Discharge Certificate No. 3661 issued by the Order of LRDO 06/93 dated 4-6-1993 issued by the Commander Officer in charge Release Centre for Commodore of my husband Salim Babu. S K (O-No.141924 - F, P.O. EX Navy) also known as L. Vijaya Babu in the Pension Payment Order No. 09/97/B/S/00678/1993 dated 16-6-1993 issued from the Office of the CDA (Navy) Bombay of my husband S K. Salim Babu, is one and the same person. Hereafter I will be known by the name Vijayamma. L only.

This change will come into effect in all records related to me.

Poothakulam,

24-10-2018.

VIJAYAMMA. L

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Syamala K, Vishnu Bhavanam, Pattathanam P. O., Kollam District, Pin-692 021, holder of Extract of School Admission Register with Admission No. 5731, date of Admission 20-5-1977 issued by the Headmistress, Vimala Hridaya Higher Secondary School for Girls, Pattathanam, Kollam, in the Ration Card No. 1207073249 issued on 15-3-2017 by the Taluk Supply Officer, Kollam and also known as Chandrika in the Kerala Cashew Workers Relief and Welfare Fund Scheme 1988 Identity Card with Registration No. 01/03/02/1921 issued on 27-5-2010 by the Inspector, Kerala Cashew Workers Relief Welfare Fund Board, Kollam is one and the same person. Hereafter I will be known by the name Syamala. K only.

This change will come into effect in all records related to me.

Ayathil,

29-10-2018.

SYAMALA. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alfiya. U, Alfiya Manzil, Pulippara P. O., Chingeli, Kadakkal, Kottarakkara Taluk, Kollam District, Pin-691 536, holder of Secondary School Examination (Session: 2009-11) Certificate of Continuous and Comprehensive Evaluation S. No. SSE/2011/1150176 with Roll No. 4157335, dated 31-5-2011, issued from Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination, 2013 Certificate S. No. SSCE/2013/0544311 with Roll No. 4632734 of March 2013, issued from Central Board of Secondary Education, Delhi; Bachelor of Science Degree Certificate No. 0535343 with Register No. 23514601/14119007 of April 2017, issued from University of Kerala; Hindi Pratham Examination Certificate No. 500 with Register No. 8896 of February 2005, issued from Kerala Hindi Prachar Sabha, Thiruvananthapuram; Hindi Doosari Examination Certificate No. 23446 with Register No. 741 of August 2006, issued from Kerala Hindi Prachar Sabha, Thiruvananthapuram; Rashtra Bhasha (Hindi) Examination Certificate No. 16177 with Register No. 3449 of February 2007, issued from Kerala Hindi Prachar Sabha, Thiruvananthapuram; Hindi Pravesh Examination Certificate No. 14349 with Register No. 2875 of 2008, issued from Kerala Hindi Prachar Sabha, Thiruvananthapuram; Hindi Bhooshan Examination Certificate No. 12720 with Register No. 248 of August 2009, issued from Kerala Hindi Prachar Sabha, Thiruvananthapuram; Employment Exchange Registration Identity Card with Registration No. 16/2233, date of Registration 28-9-2016, issued from Town Employment Exchange, Kadakkal; Electoral Identity Card No. XIL0475608, dated 6-8-2017, issued by the Electoral Registration Officer, Chadayamangalam Assembly Constituency; Permanent Account No. AICPU7982P, issued from Income Tax Department, Government of India; Driving Licence No. 24/7270/2017, dated 26-9-2017, issued by the Asst. LA Kottarakkara; Ration Card No. 1208124465 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Kottarakkara, also known as U. Alfiya in the Birth Certificate with Registration No. 110/95, date of Registration 26-9-1995, issued from Pulimath Grama Panchayat, is one and the same person. Hereafter I have changed my name as Alfiya Usman.

This change will come into effect in all records related to me.

Pulippara,
21-11-2018.

ALFIYA. U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jisna Somakumar Nair, Janani, Kattachira, Pallickal P. O., Kayamkulam, Alappuzha, Pin-690 503, holder of Secondary School Examination Certificate Sl. No. SSE/2012/421158 with Roll No. 4229986 of 2012 issued from Central Board of Secondary Education, Delhi, Birth Certificate with

Registration No. 690, date of Registration 20-3-1996 issued from Kayamkulam Municipality, PAN Card No. BGQPJ1342B issued from Income Tax Department, Govt. of India, Election Identity Card No. ALS1050632 issued by the Electoral Registration Officer, Kayamkulam LA Constituency, Ration Card No. 1421100266, dated 12-6-2018 issued by Taluk Supply Officer, Mavelikara, and also known as Nair Jisna Somakumar in the Higher Secondary Examination Certificate No. H 140792923, with Seat No. P008004 of February 2014 issued from Maharashtra State Board of Higher Secondary Education, Pune is one and the same person. Hereafter I will be known by the name Jisna Somakumar Nair only.

This change will come into effect in all records related to me.

Kayamkulam,
30-7-2018.

JISNA SOMAKUMAR NAIR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bindu.V., Anizhakam, Chingoli P. O., Alappuzha, Pin-690 532, holder of S.S.L.C. Book N. A156702 with Register No. 113399 of March 1988, B.Sc. Degree Certificate No. 61767 with Register No. 6188 of April 1993, B.Ed. Degree Certificate No. 0244538 with Register No. 18204202/09358003 of November 2010, both issued from University of Kerala, Thiruvananthapuram, Diploma in Pharmacy Certificate No. 04224 with Register No. 0320 of February 1997 issued from Directorate of Medical Education, Govt. of Kerala, Registered Pharmacist Certificate No. 20270 dated 6-10-1997 issued from Kerala State Pharmacy Council, Thiruvananthapuram, Marriage Certificate with Register No. 89/1997 date of Registration 19-5-1997 issued from Pallipad Grama Panchayat, in the Secondary School Examination Certificate of my daughter Anakha Krishnan B. (S. No. SSE/2017/0926062 with Roll No. 8220093 of 2017 issued from Central Board of Secondary Education, Delhi), also known as Bindu in Election Identity Card No. KL/15/103/312485 issued on 18-9-1998 by the Electoral Registration Officer, Haripad L A Constituency, in Secondary School Examination Certificate (S. No. SSE/2015/0940939 with Roll No. 4323027 of 2015) and in All India Senior School Certificate (S. No. SSCE/2017/0217694 with Roll No. 9179491 of 2017) of my son S.Atul Krishnan, both issued from Central Board of Secondary Education, Delhi, in the Birth Certificate of my son S.Atul Krishnan (Registration No. 3997/98 date of Registration 7-12-1998 issued from Mavelikara Municipality), also as Bindhu in Birth Certificate of my daughter Anakha Krishnan.B (Registration No. I-5665-2001, date of Registration 17-11-2001 issued from Alappuzha Municipality), and as Bindu Sanjay in Ration Card No. 1420108076 dated 15-3-2017 issued from Taluk Supply Office, Karthikapally, in PAN Card No. GIAPS7873H issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I will be known by the name Bindu Sanjay only and will sign accordingly.

This change will come into effect in all records related to me.

Chingoli,
8-11-2018.

BINDU. V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S. Geeta, Aswathy, Puthukundam, Karthikappally P. O., Alappuzha, Pin-690 516, holder of High School Certificate Examination Serial No. 8607 with Roll No. 14D362 of April 1980 issued from Board of Secondary Education, Orissa, Certificate for Intermediate Examination in Arts issued on 1-8-1983, also known as Suseela Geeta in M.A. Degree Certificate issued on 28-6-1989, both issued from Sambalpur University, Burla, also known as S. Geetha in Marriage Certificate with date of Marriage 29-8-1987 issued on 6-10-2018 by Assistant Devaswom Commissioner, Haripad Group, known as Geetha in the All India Secondary School Examination Certificate of my son Devan Sali (S. No. SSE/2004/273844 with Roll No. 4127626 of 2004 issued from Central Board Secondary Education, Delhi) and as Geetha Sali in PAN Card No. AWEPG7099R issued from Income Tax Department, Govt. of India, in Election Identity Card No. MTV1202431 issued on 7-7-2015 by the Electoral Registration Officer, Haripad LA Constituency, in Ration Card No. 1420095904 dated 26-9-2018 issued from Taluk Supply Office, Karthikappally, is one and the same person. Hereafter I will be known by the name Geetha Sali only and will sign accordingly.

This change will come into effect in all records related to me.

Karthikappally,
27-10-2018.

S. GEETA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Safaludheen. S, Vaniyapurackal, Punnapra P.O., Alappuzha, Pin-688 004, holder of S. S. L. C. No. Q137035 with Register No. 197803 of March 2015, Higher Secondary Examination Certificate No. HSE/2/2017/349611 with Register No. 4355481 of March 2017 issued from Board of Higher Secondary Examination, Govt. of Kerala, Birth Certificate with Registration No. II-3189/1998, date of Registration 4-8-1998 issued from Alappuzha Municipality, and also known as Safaludheen in Ration Card No. 1418073005 dated 15-3-2017 issued from Taluk Supply Office, Ambalappuzha is one and the same person. Hereafter I have changed my name as Adam Muhammad and will sign accordingly.

This change will come into effect in all records related to me.

Punnapra,
26-10-2018.

SAFALUDHEEN. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma Thomas, Pooppally, Chungom Canal South Bank Road, Palace Ward, Irumbupalam P. O., Alleppey District, Pin-688 011, holder S.S.L.C. Book No. 3797 with Register No. 17377 of 1952, also known as Annamma Varghis in Passport No. L 8012246 issued on 17-3-2014 from Regional Passport Office, Kochi and as Annamma Verghese in Marriage Certificate with Register No. 125/1964, date of Marriage 3-2-1964 issued from St. Thomas Orthodox Syrian Church, Vazhicherry, in Ration Card No. 1418016131, dated 15-3-2017 issued from Taluk Supply Office, Ambalappuzha is one and the same person. Hereafter I will be known by the name Annamma Verghese only.

This change will come into effect in all records related to me.

Alleppey,

3-10-2018.

ANNAMMA THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rose Mary V. F., Puthuparambu, Vadackal P. O., Alappuzha District, Pin-688 003, holder of Extract of Admission Register with Admission No. 10604, date of Admission 30-5-1997 issued from St. Mary's H.S., Vattayal, known in the Birth Certificate of my son Noel Justin (Registration No. 1/1461/2005, date of Registration 12-4-2005 issued from Alappuzha Municipality), also known as Rosemary in the Election Identity Card No. XEE0043125, dated 26-10-2017 issued by the Electoral Registration Officer, Ambalappuzha L A Constituency and as Rosemary Bincy in the Ration Card No. 1418067189 dated 15-3-2017 issued from Taluk Supply Office, Ambalappuzha, is one and the same person. Hereafter I will be known by the name Rosemary only.

This change will come into effect in all records related to me.

Alappuzha,

9-11-2018.

ROSE MARY V. F.

NOTIFICATION

It is hereby notified for the information of all the authorities concerned and the public that I, Mariamma. K.G, Jyothi, 83/35, Pallam P. O., Kottayam Taluk, Kottayam District, Pin-686 007; holder of S. S. L. C. Book No.745039 with Register No. 177392 of March 1978; in the Marriage Certificate with Registration No. 1011/2018, date of Registration 23-11-2018, issued by the Marriage Registrar, Kottayam Municipality; Pension Payment Order No. 111826223, dated 1-8-2018, issued from the Office of the PRL. Accountant General (A & E), Kerala; Driving Licence No. 1/4577/2003, dated 8-6-2017, issued by the Asst. LA, Kottayam; Electoral Identity Card No. WYU0666149, dated 22-4-2016, issued by the Electoral Registration Officer, Kottayam Constituency; Permanent Account No. AOFPG3579P, issued by Income Tax Department, Government of India; Ration Card No. 1523153680, dated 15-3-2017, issued by Taluk Supply Officer, Kottayam; have changed my name as Jyothika Rajan and will sign accordingly.

This change will come into effect in all records related to me.

Kottayam,
30-11-2018.

MARIAMMA. K. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, A. G Rama Devi, Arackal House, Karappuzha P. O., Velloor, Kottayam-686 003, holder of Extract of School Admission Register with Admission No. 1785, date of Admission 9-10-120, issued by Headmaster, N.S.S. H.S., Kottayam and as Rema Nair in the Election Identity Card No. KL/13/090/135174, dated 13-5-1998, issued by Electoral Registration Officer, Kottayam LA Constituency, Ration Card No. 1523001496 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam and as Ramadevi Gopinathan Nair in the Passport No. P 4000219, date of issue 8-8-2016, issued by Regional Passport Officer; Cochin, in the PAN Card No. AMJPG4923F, issued from Income Tax Department, Govt. of India and also known as Remani Bai alias Rama Devi in the Marriage Certificate dated 23-12-1993, issued from N.S.S. Karayogam No. 735, Karappuzha, Kottayam is one and the same person. Hereafter I will be known by the name Ramadevi Gopinathan Nair only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Karappuzha,
26-11-2018.

A. G RAMA DEVI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aniamma T. V, Thattarakunnel, Narianganam P. O., Thalappulam, Meenachil Taluk, Kottayam-686 579, holder of S.S.L.C. Book No. G 401495, Register No. 501133 of March 1994, Marriage Certificate with Registration No. 81/2015, date of Registration 29-12-2015, issued by Local Registrar, Kadanad Grama Panchayat and as Aneyamma in the Election Identity Card No. KL/12/093/351011, dated 30-7-1998, issued by Electoral Registration Officer, Poonjar LA Constituency, Ration Card No. 1527032160 (Sl. No. 3), dated 24-12-2008, issued by Taluk Supply Officer, Meenachil is one and the same person. Hereafter I have changed my name as Anu Joy consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Thalappulam,
6-8-2018.

ANIAMMA T. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saramma K.A, Puthuparampil House, Thrickodithanam P. O., Changanacherry, Kottayam-686 105, holder of S.S.L.C. Book No. E 208603 with Register No. 103674 of March 1993, in the PAN Card No. BFQPP1842D, issued from Income Tax Department, Govt. of India, in the School Certificate of my daughter Roshina Mathew with Admission No. 21005, dated 1-6-2017, issued by Headmistress, St. Joseph's Girls Higher Secondary School, Changanacherry and as Saramma Mathew in the Ration Card No. 1524098554 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer Changanacherry and also known as Shyni Mathew Antony in the Birth Certificate of my daughter Roshina with Registration No. 740112620, date of Registration 23-10-2007, issued from Health Department, Municipal Corporation of Greater Mumbai is one and the same person. Hereafter I will be known by the name Saramma K.A only.

It is further notified that my minor daughter Roshina, holder of Birth Certificate with Registration No. 740112620, date of Registration 23-10-2007, issued from Health Department, Municipal Corporation of Greater Mumbai and also known as Roshina Mathew in the School Certificate with Admission No. 21005, dated 1-6-2017, issued by Headmistress, St. Joseph's Girls Higher Secondary School, Changanacherry, Ration Card No. 1524098554 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer Changanacherry is one and the same person. Hereafter she will be known by the name Roshina Mathew only.

The above changes will come into effect in all records related to us.

Thrickodithanam,
29-6-2018.

SARAMMA K.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lailamma C.A, Puthupallil House, Pongamthanam P. O., Changanacherry, Kottayam-686 538, holder of SSLC Book No. 553815 with Register No. 45147 of March 1979, in the Service and Discharge Certificate of my husband Mathukutty K.M with No. 146196-R, dated 14-8-2000, issued from Indian Navy, Pension Payment Order No. 09/97/B/S/01640/2000, issued from Office of the C.D.A (Navy) Bombay, in the Pension Certificate with Serial No. 146196-R, issued by Staff Officer (Pension) for Commodore, in the Birth Certificate of my son Sebastian P. Mathew with Registration No. 2713, date of Registration 13-10-1992, issued by Health Officer and Registrar of Births and Deaths, Corporation of Cochin and as Laila in the Election Identity Card No. NMZ0343418, dated 13-1-2014, issued by Electoral Registration Officer, Kottayam LA Constituency and as Mariamma Korah in the Marriage Certificate dated 13-12-1990, issued by Parish Priest, St. Joseph's (RC) Church, Colaba, Bombay and as Lailamma Chathurathundiyl Avarachan in the Passport of my husband Kaithakuzhiyil Mathai Mathukutty with Passport No. H 7095220, date of issue 17-12-2009, issued by Passport Officer, Visakhapatnam and as Lailamma in the Birth Certificate of my daughter Linimol P. Mathew with Registration No. 95/87, date of Registration 15-1-1987, issued by Office of the Health Officer, Corporation of Cochin and also known as Laila Mathew in Passport No. J 9920955, date of issue 30-11-2011, issued by Passport Officer, Visakhapatnam, PAN Card No. BQEP1736Q, issued from Income Tax Department, Govt. of India, Ration Card No. 1524101577 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, Ex-Serviceman Contributory Health Scheme Smart Card Reg: No. HY0025168, issued from Central Organisation, ECHS, Delhi, in the All India Secondary School Examination 2002, S No. SSE/2002 147746 with Roll No. 4105576 of May 2002, issued from Central Board of Secondary Education, Delhi, and All India Senior School Certificate Examination 2004, S. No. SSCE/2004 001470 with Roll No. 4221717 of May 2004, issued from Central Board of Secondary Education, Delhi of my daughter Lini P Mathew, in the Passport No. S 8569098, date of issue 25-9-2018, issued by Regional Passport Officer, Cochin of my daughter Lini Puthupallil Mathew, in the Passport of my son Sebi Puthupallil Mathew with Passport No. N 2705383, date of issue 14-9-2015, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I will be known by the name Laila Mathew only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Pongamthanam.

LAILAMMA C.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rathes Kumar. V, Chithira, Panachikavu P. O., Perunna (West), Changanacherry Taluk, Kottayam-686 102, holder of S.S.L.C. Book No. B 268865 with Register No. 214210 of March 1980 and as Ratheesh Kumar. V in the PAN Card No. AGRPR4372B, issued from Income Tax Department, Govt. of India, Ration Card No. 1524002640 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, in the S.S.L.C. of my son Rahul. R with S.S.L.C. No. G 287786, Register No. 223796 of March 2007, in the Birth Certificate and S.S.L.C. of my son Rajeev. R with Registration No. 2013/1995, date of Registration 13-10-1995, issued by Registrar of Births & Deaths, Changanacherry Municipality, S.S.L.C. No. L 182547, Register No. 217094 of March 2011, and as Ratheeshkumar in the Election Identity Card No. FLT1309178, dated 9-4-2001, issued by Electoral Registration Officer, Changanacherry LA Constituency, in the Election Identity Card of my son Rahul with No. ZDM0239566, dated 22-3-2011, issued by Electoral Registration Officer, Changanacherry LA Constituency, in the PAN Card of my son Rahul. R with No. BBTPR1386P, issued from Income Tax Department, Govt. of India, in the Election Identity Card and PAN Card of my son Rajeev. R with No. ZDM0363358, dated 17-1-2014, issued by Electoral Registration Officer, Changanacherry LA Constituency, PAN Card No. BRSPR1244K, issued from Income Tax Department, Govt. of India, in the Election Identity Card of my wife Sushama with No. FLT1309160, dated 9-4-2001, issued by Electoral Registration Officer, Changanacherry LA Constituency and as Ratishkumar V in the Birth Certificate of my son Rahul. R with Registration No. 962/91, date of Registration 6-5-1991, issued by Health Inspector, Registrar of Births & Deaths, Changanacherry Municipality and also known as Ratheesh Kumar Vasudevan Nair in the Passport of my son Rajeev Ratheesh with Passport No. S 2030601, date of issue 2-5-2018, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I will be known by the name Ratheesh Kumar. V only.

This change will come into effect in all records related to me.

Panachikavu,

30-11-2018.

RATHES KUMAR. V

NOTIFICATION

I, Rajendran. M, Edakkery House, Vazhappally West P. O., Paral, Changanacherry, Kottayam-686 103 (Kerala Gazette Part IV No. 19, Vol. LVII, dated 8-5-2012, Page No. 646) do hereby notify for the information of all authorities concerned and the public that my minor children Arun Kumar. R, holder of S.S.L.C. No. R 211579, Register No. 549797 of March 2016 and Amrutha. R, holder of Extract of School Admission Register with Admission No. 20881, date of Admission 31-5-2016, issued by Headmistress, St. Joseph's G.H.S. Changanacherry have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28160/018, dated 6-10-2018, issued from Aryasamaj, Trivandrum with the same names. Hereafter they will be the members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to them.

Vazhappally West,
17-10-2018.

RAJENDRAN. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Njanakumar C. T, Chakkumoottil House, Karikkattoor P. O., Manimala, Kanjirappally, Kottayam-686 544, holder of S.S.L.C. No. M 023036 with Register No. 435471 of March 2012, Higher Secondary Examination Certificate No. HSE 2/2014/133907 with Register No. 1127528 of March 2014, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Birth Certificate with Registration No. 1362/1993, date of Registration 2-8-1993, issued by Secretary & Registrar of Births & Deaths Chirakkadavu Grama Panchayat, in the Standing Disability Assessment Board Certificate No. D1/9177/13/MCHG, dated 31-7-2013, Certificate No. D1/15665/14, dated 29-10-2014, issued from Govt. Medical College Hospital, Kottayam, Employment Exchange Identity Card with Register No. 155/14, dated 24-3-2014, issued from District Employment Exchange, Kanjirappally and also known as Njanakumar in the Ration Card No. 1526056286 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally is one and the same person. Hereafter I have changed my name as Renjith C. T and will sign accordingly.

This change will come into effect in all records related to me.

Karikkattoor,
29-10-2018.

NJANAKUMAR C. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhosh M. J, Muttumannil House, Pachady P.O., Charalmedu, Udumbanchola, Idukki-685 553, holder of Extract of School Admission Register with Admission No. 5024, date of Admission 26-5-1995, issued by Headmaster, St. George's HSS, Kattappana, have embraced

Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28014/018, dated 16-6-2018, issued from Aryasamaj, Thiruvananthapuram with the same name.

It is further notified that my minor children Vineethamol Santhosh, holder of Extract of School Admission Register with Admission No. 11891, date of Admission 13-5-2015, issued by Headmaster, P. U. P. S. Nedumkandam and Vineesh Santhosh, holder of School Admission Register with Admission No. 12906, date of Admission 22-5-2017, issued by Headmaster, P. U. P. S. Nedumkandam and Vineeth Santosh, holder of Birth Certificate with Registration No. 675/2016, date of Registration 26-8-2016, issued by Registrar of Birth & Death Registrations and Secretary Nedumkandam have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same names. Hereafter we will be members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Pachady.

SANTHOSH M. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that, I Jayamol Joyce, Kunnappally (H), House No. 1/45(1/421), Peerumade, Upputhara, Upputhara P. O., Peerumade Taluk, Idukki District, Pin-685 505; holder of Secondary School Examination Certificate Mark Statement Sl. No. 131074 with Roll No. 4128144, dated 24-5-2005, issued by Central Board of Secondary Education; Higher Secondary Examination Duplicate Certificate No. HSE 506201 with Register No. 3105640 of March 2007, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor Certificate with Register No. 843140/ April 2009, dated 16-3-2011, issued by University of Kerala; Master Degree Certificate with Register No. HIS 100509/2012, dated 29-10-2013, issued by University of Kerala; Birth Certificate Registration No. 21/1989, date of Registration 13-1-1989, issued by Birth & Death Registrar & Secretary, Parathodu Grama Panchayat, Kottayam District; in the Ration Card No. 1631060566, dated 15-3-2017, issued by Taluk Supply Officer, Kunnappally, Upputhara; Electoral Identity Card No. TTD0069583, dated 12-3-2014, issued by the Electoral Registration Officer, Peerumade LA Constituency; Permanent Account No. BGRPJ8901M, issued by Income Tax Department, Government of India; Passport No. N3917672, dated 21-10-2015, issued by Regional Passport Office, Cochin; have changed my name as Esther Joyce and will sign accordingly.

This change will come into effect in all records related to me.

Idukki,
21-11-2018.

JAYAMOL JOYCE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Greeshma Philip, Parasseriyl House, Konnathady P. O., Udumbanchola, Idukki-685 563, holder of S.S.L.C. No. H270143 with Register Number 400181 of March 2008, Higher Secondary Examination Certificate No. HSE 125955 with Register No. 6130551 of March 2010, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Vocational Certificate in Community Health with Roll No. 590115104006, dated 16-11-2011, issued from National Institute of Open Schooling, Govt. of India, Nursing & Midwifery Certificate with Reg. No. 348/10, dated 23-1-2013, issued from Mary Matha College of Medical Sciences, Kozha P. O., Kuravilangad, Kottayam, Election Identity Card No. NJG0220533, dated 7-1-2012, issued by Electoral Registration Officer, Idukki LA Constituency, Marriage Certificate with Registration No. 466/2018, date of Registration 8-2-2018, issued by Local Registrar, Kozhikode Corporation and also known as Grishima in the Rationcard No. 1674040209 (Sl.No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Idukki is one and the same person. I have embraced Islam Religion from Christian, Cheramar Community vide Discharge Certificate No. 5274, dated 8-4-2014, renewed on 23-7-2018, issued from Therbiyathul Islam Sabha, P.I. Road, Mukhadar, Calicut with a new name Jasna. Hereafter I will be a member of Islam Religion and have changed my name as Jasna Shahid consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Konnathady,
1-8-2018.

GREESHMA PHILIP

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sneha Sunny, Alappatt House, Nediyaasala P. O., Thodupuzha, Idukki- 685 584, holder of S.S.L.C. No. G 399994 with Register Number 254619 of March 2007, Higher Secondary Examination Certificate No. HSEA 108953 with Register No. 5137815 of March 2009, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Computer Certificate dated 1-3-2012, issued from Co-Operative College of Computer Science, Thodupuzha, Office Secretary & Pro-Training Certificate of May 2012, issued from BSS Computer College Thodupuzha, DCA Certificate of March 2016, issued from BSS Computer College Thodupuzha, Birth Certificate with Registration No. 43/1991, date of Registration 13-3-1991, issued by Secretary and Registrar of Birth & deaths Chottanikkara Grama Panchayat, Election Identity Card No. UOD0194126, dated 6-1-2011, issued by Electoral Registration Officer, Thodupuzha LA Constituency,

Employment Exchange Identity Card with Register No. W3401/08, dated 16-8-2008, issued from Town Employment Exchange, Thodupuzha and also known as Hiba Fathima in the DTP Certificate with Registration No. SX-9279 of 11-7-2016, issued from Smart-X, Vocational Training Organization, Govt. of Kerala is one and the same person. I have embraced Islam Religion from Christian, RCSC Community vide Discharge Certificate No. 6791, dated 5-4-2018, issued from Therbiyathul Islam Sabha, P.I. Road, Mukhadar, Calicut with the name Hiba Fathima. Hereafter I will be a member of Islam Religion and will be known by the name Hiba Fathima only and will sign accordingly.

This change will come into effect in all records related to me.

Nediyaasala,
8-11-2018.

SNEHA SUNNY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Maya. M, Nadayar North Division, Nullathanni Estate, Munnar P. O., Devikulam Taluk, Idukki District, Pin-685 612, holder of S.S.L.C. Certificate No. E 151524 with Register No. 300962 of March 2005; known as Maya in the Electoral Identity Card No. AFU0255307, dated 15-1-2012, issued by Electoral Registration Officer, Devikulam LA Constituency; Permanent Account No. BYZPM0756M, issued by Income Tax Department, Government of India; Ration Card No. 1629012585 (Sl. No. 3), dated 6-6-2017, issued by Taluk Supply Officer, Devikulam; and also known as Maya Muthu in the Passport No. P 6744310, dated 6-2-2017, issued by the Regional Passport Officer, Cochin; is one and the same person. I have embraced Christianity from Hindu, Parayan Community as per Baptism Certificate No. 83/2001, dated 16-12-2018, issued from CSI Christ Church, Munnar with a new name (Beaula) Maya.M. Hereafter I will be a member of Christian Parayan Community and will be known by the name Maya.M only.

This change will come into effect in all records related to me.

Munnar,
18-12-2018.

MAYA.M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Junaida M.A., Pullikkaparambu House, Thoppumpady P. O., Ernakulam District, Pin-682 005, holder of Standard X-Equivalency Certificate No. AZ 85315 with Register No. 25960 of October 2017 issued from General Education Department, Kerala, in the Birth Certificate with Registration No. 218/2010 date of Registration 23-1-2010 issued by First Grade Health Inspector and Registrar of Births and Deaths Aluva Municipality of my minor daughter Najana P.N., also known as Jumaila in the Ration Card No. 1733006039 (at Sl. No. 5) dated 15-3-2017 issued by City Rationing Officer Kochi known as Jumaila M.A. in the Employment Certificate No. ICDS/KU-1/115/18 dated 10-8-2018 issued by Child Development Project Officer, Kochi (U)1 in the Birth Certificate with Registration No. 5290/2014 date of Registration 16-12-2014 issued by Registrar of Births and Deaths Arpookara Grama Panchayat, Villooni P. O., Kottayam, of my minor daughter Nejila Nazar is one and the same person. Hereafter I will be known by the name Junaida M.A. only.

This change will come into effect in all records related to me.

Kochi,
2-11-2018.

JUNAIDA M.A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajeesh M.K., Madappurathu, Nellad P. O., Mazhuvannoor, Ernakulam District, Pin-686 669, holder of S.S.L.C. No. A 268075 with Register No. 217495 of March 2000, Higher Secondary Examination Certificate No. HSE 082023 with Register Number 617534 of March 2002 issued from the Board of Higher Secondary Examination, Kerala, Degree of Bachelor of Science Certificate Sl. No. 696 with Register No. 2206, of April 2005 issued from Mahatma Gandhi University, Kottayam, Bachelor of Engineering (Mechatronics) Certificate Sl. No. 04684 with Register No. 352051001, dated 20-9-2009 issued from Vinayaka Mission's University, Salem, Tamil Nadu, PAN Card with Permanent Account No. CPLPK6681K issued from Income Tax Department, Government of India, also known as Ajeesh in the Election Identity Card No. GJK1573492 dated 15-2-2004 issued by the Electoral Registration Officer, Kunnathunad LA Constituency, known as Ajeesh Madappurathu Krishnankutty in the Passport No. P 8241986 date of issue 13-3-2017 issued by Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Ajeesh.K.

This change will come into effect in all records related to me.

Nellad,
29-10-2018.

AJEESH M.K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheeba Verghese M., Vallomparambil House, Kumbalangi P. O., Kochi, Ernakulam District, Pin-682 007 holder of S.S.L.C. Book No. B 235469 with Register No. 276165 of March 1980, Electoral Identity Card No. YBC0533646 dated 30-9-2015 issued by the Electoral Registration Officer, Kochi LA Constituency, in the Ration Card No. 1735031805 dated 15-3-2017 issued by the Taluk Supply Officer, Kochi, also known as Sheeba Verghese Marakkamparambil in the PAN Card with Permanent Account No. AHYPM3788Q issued from Income Tax Department, Government of India, known as Sheeba Sabu in the Service and Discharge (INSADC) Certificate No. 6583 issued by Cammodore, Indian Navy, Bureau of Sailors (CABS) of my husband Sabu Jacob is one and the same person. Hereafter I will be known by the name Sheeba Verghese M. only.

This change will come into effect in all records related to me.

Kumbalangi,
29-10-2018.

SHEEBA VERGHESE M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sudheer D., House No. 6/2244, Star Junction, Mattancherry, Ernakulam District, Pin-682 002, holder of School Admission Register Extract with Admission No. 13688, date of Admission 27-5-1981, issued by Headmistress, H.E.H.M.M.H.S. Mattancherry, Election Identity Card No. YBC0752121 dated 21-10-2016 issued by the Electoral Registration Officer, Kochi Assembly Constituency, Driving Licence No. 43/561/1988 dated 3-3-2016 issued by the Asst. LA, Mattancherry have embraced Christian Religion from Hindu-Ezhava Community vide Baptism Certificate Ref. No. 29/2001 dated 18-9-2018 issued from St. Sebastian's Church (Archdiocese of Verapoly) Kadavanthra with a new name Babu Sebastian. Hereafter I will be a member of Christian Religion and will be known by the name Babu Sebastian only.

This change will come into effect in all records related to me.

Mattancherry,
25-10-2018.

SUDHEER D.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mathai T.V., Thudiyan House, Chottanikkara P. O., Ernakulam District, Pin-682 312, holder of S.S.L.C. Book No. A 058841 with Register No. 355363 of March 1979, Driving Licence No. 7/3014/1995 dated 20-11-2017 issued by the Asst. LA, Tripunithura, also known as Thampi Thudiyar Varkey in the Passport No. P5022176 date of issue 2-12-2016 issued by Regional Passport Officer, Cochin, known as Thampi in the Electoral Identity Card No. NYE0753244 dated 26-4-2017 issued by the Electoral Registration Officer, Piravom Assembly Constituency, in the PAN Card with Permanent Account No. BBOPT0038D issued from Income Tax Department, Government of India, known as Thampi Mathai in the Ration Card No. 1734058871 (at Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannoor is one and the same person. Hereafter I have changed my name as Thampi T.V. and will sign accordingly.

This change will come into effect in all records related to me.

Chottanikkara,
12-11-2018.

MATHAI T.V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bhoomimol Antony, Kuttungal House, Vaduthala, Vaduthala P. O., Ernakulam District, Pin-682 023 holder of S.S.L.C. No. R 483416 with Register No. 504898 of March 2016, Higher Secondary Examination Certificate No. HSE 3/2018/169836 with Register Number 5165033, of March 2018 issued from the Board of Higher Secondary Examination, Kerala, Birth Certificate with Registration No. 1790 date of Registration 28-4-2000, issued by Health Supervisor, Corporation of Cochin, in the Ration Card No. 1734008093 (at Sl. No. 7) dated 15-3-2017 issued by Taluk Supply Officer, Kanayannoor, have changed my name as Bhoomi Antony and will sign accordingly.

This change will come into effect in all records related to me.

Vaduthala,
22-10-2018.

BHOOMIMOL ANTONY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shibu Thomas, DLF New Town Heights, M-064, X/78 M6D Kakkanad, Thrikkakara P. O., Ernakulam District, Pin-682 030, holder of S.S.L.C. Book No. E 733738 with Register No. 135997 of March 1986, Election Identity Card No. TJX0530022 dated 5-6-2015 issued by the Electoral Registration Officer, Adoor Assembly Constituency, Driving Licence No. 26/100523/1993 dated 20-7-2015 issued by the Assistant LA, Adoor, PAN Card

with Permanent Account No. AFHPT0824P issued from Income Tax Department, Government of India, have changed my name as Jayant Mammen Thomas.

This change will come into effect in all records related to me.

Kakkanad,
3-11-2018.

SHIBU THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Varghese K.J., Karippayil House, Vattekkunnam, Edappally North P. O., Pin-682 024, holder of Extract of School Admission Register with Admission No. 9589 date of Admission 18-5-1987 issued from Government Higher Secondary School, Elamakkara, Driving Licence No. 42/1556/2004 dated 11-5-2018 issued by the Asst. LA North Parur, also known as Varghese in the Election Identity Card No. BLD1692839 dated 29-1-2002 issued by Electoral Registration Officer, Aluva LA Constituency is one and the same person. I have embraced Islam Religion from Christian Roman Catholic Latin Community vide Discharge Certificate No. 40/06 dated 6-2-2006 renewed on 24-10-2018 issued from The Maunathul Islam Association, Ponnani, Kerala with new name Faizal. Hereafter I will be a member of Islam Religion and have changed my name as Faizal K.J. and will sign accordingly.

This change will come into effect in all records related to me.

Edappally,
3-11-2018.

VARGHESE K.J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Das N., Maliekkal House, Padamugal P. O., Kakkanad, Ernakulam District, Pin-682 030, holder of S.S.L.C. No. C 307964 with Register No. 612060 of March 2002, Higher Secondary Examination Certificate No. HSE 0036268 with Register Number 1127927 of March 2004 issued from the Board of Higher Secondary Examination, Kerala, Degree of Bachelor of Science in Computer Science Certificate Sl. No. 1883 with Register No. 8505 of December 2008 issued from Mahatma Gandhi University, Kottayam, also known as Das in the Ration Card No. 1734057057 (at Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannoor known as Devadas Narayanan in the PAN Card with Permanent Account No. ARTPN0840M issued from Income Tax Department, Government of India, in the Electoral Identity Card No. TWH0215707 dated 11-1-2011 issued by the Electoral Registration Officer, Thrikkakara LA Constituency, is one and the same person. Hereafter I will be known by the name Devadas Narayanan only.

This change will come into effect in all records related to me.

Padamugal,
31-10-2018.

DAS N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Naseema T.M., Puthenveedu House, Kunnukara P. O., Kuttippuzha, Ernakulam-683 578, holder of S.S.L.C. Book No. H 427915 with Register No. 536106 of March 1996, Driving Licence No. 41/5050/2004 dated 20-10-2018 issued by the Asst. Licencing Authority, Aluva, Marriage Certificate No. 17/2010 dated 5th May, 2010 issued by the Marriage Officer for North Paravur have embraced Christianity from Islam, Muslim Community vide Baptism Certificate with Membership No. 14/7 issued from Little Flower Church, Puthencruz with a new name Shimna Sony (Philomina). Hereafter I will be a member of Christian Religion and have changed my name as Shimna Sony consequent on my marriage.

This change will come into effect in all records related to me.

Kanjoor,
30-10-2018.

NASEEMA T.M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ayana Mohan, Chekkot House, Kalluorkad P. O., Muvattupuzha, Ernakulam District, Pin-686 668, holder of S.S.L.C. C No. 485898 with Register No. 315919 of March 2003, Higher Secondary Examination (Class XII) Certificate No. HSE 0121478 with Register No. 1646821 of March 2005 issued from Board of Higher Secondary Examination Kerala, Diploma in General Nursing and Midwifery Certificate No. 0094214 with Register No. 63845 dated 10th July 2017 issued from Kerala Nurses and Midwives Council, Thiruvananthapuram, PB BSC Nursing Degree Certificate with Register No. 008724 dated 5-5-2014 issued from The Karnataka State Nursing Council, Bangalore, Bachelor of Science in Nursing (Post Basic) Degree Certificate No. 0145400 with Register No. 10V0307 dated 25-3-2013 issued by Vice Chancellor, Rajiv Gandhi University of Health Sciences, Karnataka, Marriage Certificate No. 2724/2012 dated 13-2-2012 with Registration No. 28/2012 date of Registration 13-2-2012 issued by Local Registrar of Marriage, Muvattupuzha Municipality, in the Ration Card No. 1740061806 (at Sl. No. 5) dated

15-3-2017 issued by the Taluk Supply Officer, Muvattupuzha, in the Birth Certificate with Registration No. 1195/2017 date of Registration 3-7-2017 issued by Secretary, Registrar of Birth & Deaths Paipra Grama Panchayat of my minor son Thejas Anish, in the Birth Certificate Registration No. 1026/2013 date of Registration 17-12-2013 issued by Secretary & Registrar of Birth & Deaths, Paipra Grama Panchayat of my minor son Sreyas Anish also known as Ayana in the Election Identity Card No. MZG1656081 dated 15-2-2008 issued by Electoral Registration Officer, Muvattupuzha LA Constituency known as Ayana Anish in the Passport No. Z2722787 date of issue 28-10-2013 issued by the Regional Passport Office, Cochin is one and the same person. Hereafter I will be known by the name Ayana Anish only consequent on my marriage.

This change will come into effect in all the records related to me.

Kalluorkad,
3-11-2018.

AYANA MOHAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajanthadevi K. A., Kattaprayi Molath Olumbil House, Kolencherry P. O., Ernakulam District, Pin-682 311, holder of Extract of Admission Register with Admission No. 10702 date of Admission 30-5-1983 issued from St. Peter's High School, Kolencherry also known as Ajantha in the Ration Card (at Sl. No. 2) No. 1738072833 dated 15-3-2017 issued by Taluk Supply Officer, Kunnathunad and as Ajantha Devi K. A. in the Baptism Certificate with membership No. 4/32 dated 2-9-2018 issued from Queen Mary Church Kolencherry is one and the same person. I have embraced Christianity from Hindu Pulayan Community vide Baptism Certificate referred above with a new name Little Flower. Hereafter I will be a member of Christian Religion and will be known by the name Little Flower only and will sign accordingly.

This change will come into effect in all records related to me.

Kolencherry
30-10-2018.

AJANTHADEVI K. A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Seema. T. K, Nellickal House, Bharatha, Muttithadi P. O., Mukundapuram Taluk, Thrissur District, Pin-680 317, holder of S.S.L.C. Book No. E 287585 with Register No. 239282 of March 1992, in the Birth Certificate with Registration No. 1543/2003 date of Registration 19-6-2003 issued by the Registrar of Births and Deaths, Muvattupuzha Municipality, of my minor daughter Abhiramy K Jairaj, also known as Seema in the Ration Card No. 1843235783 (at Serial No. 1) issued on 6-7-2018 by the Taluk Supply Officer, Mukundapuram, is one and the same person. I have embraced Christianity from Hindu-Ezhava Community Vide Baptism Certificate Reg. No. 179/2016 dated 10-6-2018 issued by the Vicar, St. Sebastian's Church, Aluvassery, Nemmara, Palakkad (Dt.), Diocese of Sultanpet, with same name Seema T K. Hereafter I will be a member of Christian Religion and will be known by the same name Seema. T. K only.

It is further notified that my minor daughter Abhiramy K Jairaj, holder of Birth Certificate with Registration No. 1543/2003 date of Registration 19-6-2003 issued by the Registrar of Births and Deaths, Muvattupuzha Municipality, in the Baptism Certificate Reg. No. 181/2016 dated 10-6-2018 by the Vicar, St. Sebastian's Church, Aluvassery, Nemmara, Palakkad (Dt.), Diocese of Sultanpet, also known as Abhirami. K. Jayaraj in the Extract of School Admission Register with Admission No. 18151 date of Admission 30-5-2016 issued by the Headmistress, St. Mary's C G H S Ollur, as Abhirami in the Ration Card No. 1843235783 (at Serial No. 4) issued on 6-7-2018 by the Taluk Supply Officer, Mukundapuram, is one and the same person. She has embraced Christianity from Hindu-Ezhava Community Vide Baptism Certificate Reg. No. 181/2016 dated 10-6-2018 by the Vicar, St. Sebastian's Church, Aluvassery, Nemmara, Palakkad (Dt.) Diocese of Sultanpet, with the same name. Hereafter she will be a member of Christian Religion and have changed her name Abhirami. N.

These changes will come into effect in all records related to us.

Bharatha,
6-9-2018.

SEEMA. T. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sijumon. T. G, Thachil House, Edathiruthy P. O., Kodungallur Taluk, Thrissur District, Pin-680 703, holder of S.S.L.C. Book No. E 365404 with Register No. 314585 of March 1992, in the Senior Secondary Examination Certificate Sr. No. 07060 with Roll No. 2007060 of March 2000 dated 18-8-2006 issued by the Controller of Examination, Delhi Board of

Senior Secondary Education, in the Bachelor of Arts (History) Certificate Folio No. 182103 with Registration No. BU2180BAH00 dated 20-3-2004 issued by the Vice-Chancellor, Bharath University, Tamil Nadu, also known as Sijumon in the PAN Card No. GHJPS7809M issued by the Income Tax Department, Government of India, in the Driving Licence No. 6786/99 issued on 11-12-1999 by the Motor Vehicle Inspector, Thrissur, in the Election Identity Card No. KL/09/066/303075 issued on 10-7-1998 by the Electoral Registration Officer, For Nattika Constituency, as Sijmon in the Ration Card No. 1845031803 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur and as Thachil George Sijumon in the Indian Passport No. M7132957 issued on 16-3-2015 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Paul. T. G.

This change will come into effect in all records related to me.

Edathiruthy,
30-1-2018.

SIJUMON. T. G

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariamma T. J., Chathely House, Kaduppassery P. O., Kannikkara, Chalakudy Taluk, Thrissur District, Pin-680 683, holder of Duplicate S.S.L.C. Book No. C 14872 with Reg. No. 7783 of March 1973 issued from Board of Public Examinations, Govt. of Kerala, in the Birth Certificate with Registration Number 716/1987 date of Registration 19-10-1987 issued from Registrar of Births & Deaths, Aloor Grama Panchayath of my daughter Riji Johny and in the Birth Certificate with Registration Number 309/1995 date of Registration 27-10-1995 issued from Registrar of Births & Deaths, Aloor Grama Panchayath of my son Jimson Johny, known as Mariamma Johny in the Ration Card No. 1875114722 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy, as Mariyamma Johny in the BPCL Card Serial No. C 174870 with Customer No. 26777 dated 5-5-2015 issued from Pereppadan Gas Agencies, Mala, as Mariamma Johny in the S.S.L.C. Certificate No. L 297997 with Reg. No. 308916 of March 2011 issued from Board of Public Examinations, Govt. of Kerala of my son Jimson Johny known as Mariyamma in the Election Identity Card Number MVP1619550 dated 5-7-2003 issued from Electoral Registration Officer, Mala L.A. Constituency also known as Reema in the S.S.L.C. Certificate No. D 409150 with Register No. 402776 of March 2004 issued from Board of Public Examinations, Govt. of Kerala of my daughter Riji Johny is one and the same person. Hereafter I will be known by the name Reema only and will sign accordingly.

This change will come into effect in all records related to me.

Kaduppassery,
3-12-2018.

MARIAMMA T. J.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Franklin Francis, Pakrath House, Vellanchira P. O., Chalakudy Taluk, Thrissur District, Pin-680 697, holder of SSLC Certificate No. P 206533 with Reg. No. 345959 of March 2014, issued from Board of Public Examinations, Govt. of Kerala, in the Higher Secondary Certificate No. HSE 5/2016/201355 with Reg. No. 3203099 of March 2016 issued from Board of Higher Secondary Examinations, Govt. of Kerala, in the Vocational Examination Marks Statement with S. No. AM/17 01971 with Roll No. 590014163027 dated 14-7-2017 issued by Director (Evaluation), National Institute of Open Schooling, Noida, in the Birth Certificate with Registration No. 2395 date of Registration 23-10-1996 issued by Registrar of Births and Deaths, Angamaly Municipality and in the Driving Licence No. 64/5894/2015 dated 15-7-2015 issued by Asst. Licencing Authority, Chalakudy known as Franklin in the Ration Card No. 1875019447 dated 15-3-2017 issued by Taluk Supply Officer, Chalakudy Taluk also known as Franklin Francy in the Election Identity Card No. UAZ0443978 dated 16-12-2014 issued by the Electoral Registration Officer, Irinjalakuda L. A. Constituency is one and the same person. Hereafter I will be known by the name Franklin Francy only.

This change will come into effect in all records related to me.

Vellanchira,
28-10-2018.

FRANKLIN FRANCIS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Lincy Chacko V., Vadakkepeedika House, Aloor P. O., Chalakudy Taluk, Thrissur District, Pin-680 683, holder of SSLC Book No. E 939535 with Reg. No. 485849 of March 1986 and in the Driving Licence No. 36/3884/2011 dated 27-10-2011 issued by Asst. Licencing Authority, Vaikom, known as Lincy Chacko Vadakkepeedika in the Passport No. L 9757812 dated 14-7-2014 issued by Attache (Counsular) Embassy of India, Kuwait, in the Passport No. N 0422967 dated 30-12-2015 issued by Assistant Consular Officer, Embassy of India, Kuwait of my daughter Angelin Jaimon Augustine and in the CBSE XIth Certificate with S. No. D2004468 with Registration No. D219/72584/0088 issued by Controller of Examinations, Central Board of Secondary Education, Delhi of my daughter Angelin Jaimon Augustine also known as Lincy Chacko Vadakepeedika in the Secondary School Examination Certificate Registration No. D117/72584/0215 with Roll No. 8106537 dated 3-6-2017 issued by Controller of Examinations, Central Board of Secondary Education, Delhi of my daughter Angelin Jaimon Augustine is one and the same person. Hereafter I will be known by the name Lincy Chacko Vadakkepeedika only.

This change will come into effect in all records related to me.

Aloor,
23-10-2018.

LINCY CHACKO V.

NOTIFICATION

I, Bijith. B, Mannanoor House, Pazhambalacode P. O., Thottinpalla, Alathur Taluk, Palakkad District, Pin-678 544, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Thandan in my S. S. L. C. No. L 112726 with Register No. 165043 of March 2011, is corrected as Hindu, Ezhava vide Certificate No. C1-2018/11451/9/100, dated 23-11-2018, issued by the Tahsildar, Alathur Taluk.

This correction will come into effect in all records related to me.

Pazhambalacode,
28-11-2018.

BIJITH. B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreejamol. V. S, Kunnath Veed, Nedungode, Nemmara P. O., Chittur Taluk, Palakkad-678 508, holder of SSLC No. C 501920 with Register No. 693294 of March 2004, in the Higher Secondary Examination (Class XII) Certificate No. HSE 307044 with Register No. 2229730 of March 2006 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Degree Certificate No. 0476457 with Reg. No. MYAGBP0166 of April 2009, dated 11-7-2014 issued from University of Calicut, in the Post Graduate Diploma Certificate No. IG28-173939, with Enrolment No. 125946499 of June 2014, dated 14-8-2014 issued from Indira Gandhi National Open University, in the Driving Licence No. 70/3479/2014, dated 18-9-2014, issued by the Asst. LA, Chittur, in the Birth Certificate with Registration No. 13686/2010, date of Registration 29-11-2010 of my son Abhinav. B issued by the Registrar of Births & Deaths, Palghat Municipality, in the Extract of School Admission Register with Admission No. 7483, date of Admission 1-4-2015 of my son Abhinav. B issued by the Principal, Chinmaya Vidyalaya, Pallavur, Palakkad, also known as Sreeja Mol. V. S in the Marriage Certificate with Registration No. 122/2009, date of Registration 11-11-2009 issued by the Secretary & Registrar of Marriages, Mankara Grama Panchayat, in the Discharge Book Serial No. 1274/MRC/DB/12/2017 dated 22-12-2017 of my husband Binu.N issued by the Col (Re-Emp), Demob Wing, The Madras Regimental Centre, and as Sreejamol in the Election Identity Card No. LW2152296, dated 19-2-2008 issued by the Electoral Registration Officer, Palakkad LA Constituency, is one and the same person. Hereafter I will be known by the name Sreeja. V. S only.

This change will come into effect in all records related to me.

Nemmara,
26-10-2018.

SREEJAMOL. V. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajayan. P. P, Jayasree, Chunangad P. O., Ambalapara, Ottapalam Taluk, Palakkad-679 511, have changed the name of my minor son Anantram. J. A, holder of Birth Certificate with Registration No. 4160/2016, date of Registration 22-8-2016 issued by the Registrar of Birth, Death and Marriage, Ottapalam Municipality as Anantharam. J. A.

This change will come into effect in all records related to him.

Chunangad,
27-10-2018.

AJAYAN. P. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bindu. R, Parakkundil House, Vaniyamparambu, Pookkattukunnu, Lakkidi Perur P. O., Ottapalam Taluk, Palakkad-679 302, holder of Standard X-Equivalency Certificate No. AF-03415 with Register No. 112688 of September 2012 issued by the Board of Public Examinations, General Education Department, Govt. of Kerala, also known as Bindhu. R in the Birth Certificate of my daughter Hasna. S with Registration No. 1175/2010, date of Registration 30-12-2010 issued by the Registrar of Births and Deaths & Secretary, Pathanapuram Grama Panchayat, known as Bindu in the Extract of School Admission Register with Admission No. 3648, date of Admission 1-6-2017 issued by the Headmistress, Senior Basic School, Pathiripala of my daughter Hasna. S is one and the same person. I have Embraced Islam Religion from Hindu Ezhava Community vide Discharge Certificate No. C 369/16 dated 26-6-2016 renewed on 9-10-2018 with a new name Shereena issued from Maunathul Islam Association, Ponnani. Hereafter I will be a member of Islam Religion and will be known by the name Shereena. R. only and will sign accordingly.

This change will come into effect in all records related to me.

Lakkidi Perur,
7-11-2018.

BINDU. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vasanthakumari M. P, Cherussery House, Chalissery (Post), Pattambi Taluk, Palakkad District, Pin-679 536, holder of SSLC Book No. E-217609 with Register No. 462171 of March 1984, in the Ration Card No. 1976070315 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, in the Driving License No. 46/1178/2013 dated 5-2-2013 issued by the Addl. R. A. Guruvayur, in the Secondary School Examination

(Year: 2017) Class X Grade Sheet cum Certificate of Performance S. No. SSE/2017/1869909 dated 3-6-2017 with Roll No. 4344273 issued from Central Board of Secondary Education, Delhi of my son Aswin M, also known as Vasanthakumari in the Election Identity Card No. UBT 0249441 dated 15-6-2015 issued by the Electoral Registration Officer, Thrithala Assembly Constituency, known as Vasanthakumari M in the PAN Card No. BLWPM 0286L issued from Income Tax Department, Govt. of India, known as Vasantha Kumari M. P in the Birth Certificate of my son Aswin M with Registration No. 2001-B-368, date of Registration 20-9-2001 issued by the Registrar, Birth and Death Registration Unit, Sakleshpur, Govt. of Karnataka, known as Vasantha in the Birth Certificate of my another son Arjun M with Registration No. 1996-B-283, date of Registration 4-4-1996 issued by the Birth & Death Registration Officer, TMC, Sakleshpur, Govt. of Karnataka, known as Vasantha Manjunathan in the Secondary School Examination (Session 2009-11) Certificate of Continuous and Comprehensive Evaluation S. No. SSE/2011-0099174 dated 31-5-2011 with Roll No. 4169759 issued from Central Board of Secondary Education, Delhi of my son Arjun M, known as Vasantha Manjunadhan in the Pension Payment Order No. 09/97/B/S/01042/2003 dated 30-6-2003 issued by Office of the CDA (NAVY) Mumbai of my husband Manjunadhan C, in the Service and the Discharge Certificate No. 28577 issued by the Commander, Officer-in-charge, Release Centre, Bureau of Sailors of my husband Manjunadhan C, in the Passport No. K3087797 dated 20-9-2012 issued by Superintendent, Passport Office, Malappuram of my husband Cherussery Manjunadhan in the Passport No. P2098194 dated 4-7-2016 issued by Regional Passport Officer, Regional Passport Office, Cochin of my son Manjunadhan Arjun is one and the same person. Hereafter I will be known by the name Vasanthakumari M. P only.

It is further notified that my minor son Aswin M, holder of Secondary School Examination (Year: 2017) Class X Grade Sheet cum Certificate of Performance S. No. SSE/2017/1869909 dated 3-6-2017 with Roll No. 4344273 issued from Central Board of Secondary Education, Delhi, in the Birth Certificate with Registration No. 2001-B-368 date of Registration 20-9-2001 issued by the Registrar, Birth and Death Registration Unit, Sakleshpur, Govt. of Karnataka, in the Ration Card No. 1976070315 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, also known Asvin M in the Service and Discharge Certificate No. 28577 issued by the Commander, Officer-in-charge, Release Centre, Bureau of Sailors of his father Manjunadhan C is one and the same person. Hereafter he will be known by the name Aswin M only.

The above changes will come into effect in all records related to us.

Chalissery,
24-10-2018.

VASANTHAKUMARI M. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Harshad Mon. M, Mundam Parambil House, Mulayankavu P. O., Pattambi Taluk, Palakkad-679 337, holder of S.S.L.C. No. P385132 with Register No. 295873 of March 2014, also known as Arshadmon in the Birth Certificate with Registration No. 42/99, date of Registration 25-5-1999 issued by the Registrar of Births and Deaths, Kulukkallur Grama Panchayat, known as Mundamparambil Harshad Mon in the Passport No. R5233851 dated 23-10-2017 issued by the Regional Passport Officer, Regional Passport Office, Cochin and as Harshad in the Ration Card No. 1976021457 (Sl. No. 6) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi is one and the same person. Hereafter I have changed my name as Arshad. M and will sign accordingly.

This change will come into effect in all records related to me.

Mulayankavu,
23-10-2018.

HARSHAD MON. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aboobacker V. P, Vattapparambil House, Mezhathur P. O., Thrithala Via, Pattambi Taluk, Palakkad-679 534, holder of School Admission Extract with Admission No. 3229, date of Admission 28-4-1970 issued by the Headmaster, Govt. H. S., Mezhathur, also known as Sidhik in the Election Identity Card No. LDZ1110030 dated 3-11-2000 issued by the Electoral Registration Officer, Thrithala LA Constituency, known as Sidhiku V. P in the SSLC No. C-284588 with Register No. 490020 of March 2002 of my son Muhammadali V. P, in the Driving Licence No. 52/2467/2013 dated 22-6-2013 issued by the Asst. LA, Pattambi of my son Muhammadali V. P, known as Sidheeq V. P in the Ration Card No. 1976047020 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Pattambi, in the SSLC No. E-567656 with Register No. 171955 of June 2005 of my younger son Aneesrahman V. P, known as Sidheeq in the SSLC No. G-282618 with Register No. 367114 of March 2007 of my daughter Rashidha V. P, known as Sidhiq in the Birth Certificate with Registration No. 749/1989, date of Registration 12-4-1989 issued by the Registrar of Births and Deaths, Nagalassery Grama Panchayat, of my son Anees Rahman V. P, known as Siddhiq in the Birth Certificate of my daughter Rashidha V. P with Registration No. 452/1992, date of Registration 21-2-1992 issued by the Registrar of Births and Deaths, Nagalassery Grama Panchayat, known as Sidheek in the PAN Card No. CTFPP2653A issued from Income Tax Department,

Govt. of India, of my son Muhammadali V. P, and as Sidheekh in the Election Identity Card No. LDZ1936087 dated 22-10-2015 issued by the Electoral Registration Officer, 49 Thrithala Constituency of my son Aneesrahman is one and the same person. Hereafter I will be known by the name Sidheeq V. P. only and will sign accordingly.

The above changes will come into effect in all records related to me.

Mezhathur,
15-11-2018.

ABOOBACKER V. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abubaker. K. A, Perambrakunnummel House, Thandorapara P. O., Kayanna (Via), Perambra, Koyilandy Taluk, Kozhikode District, Pin-673 526, holder of Extract of School Admission Register with Admission No. 4184, date of Admission 3-6-1977 issued by the Headmaster, St. Antony's L. P. School, Chakkittapara, also known as Abdul Salam in the Ration Card No. 2160158219 (Sl. No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Koyilandy and entered as Abdul Salam K P in the Birth Certificate of my minor daughter Nida Fathima A S (Registration No. 31031/2009, date of Registration 24-10-2009, issued by the Sub Registrar of Birth & Death, Kozhikode Corporation), is one and the same person. Hereafter I have changed my name as Abdul Salam K. A.

This change will come into effect in all records related to me.

Thandorapara,
23-10-2018.

ABUBAKER. K. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Unnikrishnan. M, Muthuvana House, Thiruthiyil Thazham, Kommery P. O., Kozhikode Taluk, Kozhikode District, Pin-673 007, holder of SSLC No. P161565 with Register No. 183697 of March 2014, in the Birth Certificate with Registration No. 5428/1999, date of Registration 20-4-1999, issued by the Registrar of Births and Deaths, Kozhikode Corporation, also known as Unnikrishnan in the Ration Card No. 2158034407 (Sl. No. 2) issued on 15-3-2017 by the City Rationing Officer (South), Kozhikode, is one and the same person. Hereafter I have changed my name as Sam Shan M.

This change will come into effect in all records related to me.

Kommery,
20-10-2018.

UNNIKRISHNAN. M

NOTIFICATION

I, Raneeshkumar K. M, Kalathil Devichandanam House, Poovattuparamba P. O., Kozhikode Taluk, Kozhikode District, Pincode-673 008, do hereby notify for the information of all concerned authorities and public that my minor daughter Lakshmi Chandana R. P whose Community, which is entered as Hindu-Mannan in the S. S. L. C. No. T 395225 with Register No. 290000 of March 2018, is corrected as Hindu-Viswakarma (Kammala) vide Certificate No. KDis K1.33795/18 dated 27-9-2018 issued by the Tahsildar, Taluk Office, Kozhikode.

This correction will come into effect in all records related to her.

Poovattuparamba,
21-10-2018.

RANEESHKUMAR K. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sailaja.M.P, Kanholi House, Cheruvannur, Kolathara P. O., Kozhikode Taluk, Kozhikode District, Pin-673 655, holder of SSLC Book No. G 165940 with Register No. 412034 of March 1995, also known as Shylaja M P in the Election Identity Card No. JCW2024628 issued on 27-4-2017 by the Electoral Registration Officer, Beypore Assembly Constituency, is one and the same person. Hereafter I will be known by the name Shylaja M. P only.

This change will come into effect in all records related to me.

Kolathara,
24-10-2018.

SAILAJA.M.P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajith Muhammed. C, Rubeena Manzil, Uliyil P. O., Kannur District, Pin-670 702, holder of SSLC D. No. 263916 with Register No. 322232 of March 2004, Higher Secondary Examination Certificate No. HSE 147434 with Register No. 2346944 dated 22-5-2006 issued from Board of Higher Secondary Examination, Government of Kerala, Thiruvananthapuram, Bachelor of Commerce Certificate No. 0049949 with Register No. 38640 of March 2010, dated 5-11-2012 issued by the Vice-Chancellor, Kannur University, Birth Certificate with Registration No. 1372 date of Registration 2-8-1989, issued by the Registrar of Births and Deaths, Mattannur Municipality, Marriage Certificate No. 465/2014 dated 30-6-2014, with Registration No. 160/2014 date of Registration 23-6-2014 issued by the Local Registrar (Common Marriage), Vellamunda Grama Panchayat, in the Birth Certificate of my minor son Muhammed Hudaif.C with Registration No. 2543/2013 date of Registration 24-8-2013 issued by the Registrar of Birth & Deaths, Kalpetta Municipality, also known as Sajith Muhammed Chooriyot in the Passport No. J1047743 issued on 10-6-2010 by the Assistant, Passport Office, Kozhikode, Passport No. M6485268 of my wife Fayiza Ummer Kunnummal issued on 19-2-2015 by the Passport Officer, Passport Office, Kozhikode,

Passport No. M7007302 of my minor son Muhammed Hudaif Chooriyot issued on 3-3-2015 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Sajid Muhammed.C.

This change will come into effect in all records related to me.

Uliyil,
26-10-2018.

SAJITH MUHAMMED. C

NOTIFICATION

I, Asha Chithran, Ponnichiparambil House, Irinav P. O., Kalliasseri Village, Kannur Taluk, Kannur District, Pin-670 301, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Moger in my S.S.L.C. No. F 057630 with Register No. 120569 of March 2006, is corrected as Hindu-Dheevara vide Certificate No. K Dis/21991/2018/G3 dated 1-11-2018 issued by the Tahsildar, Kannur Taluk.

This correction will come into effect in all records related to me.

Irinav,
3-11-2018.

ASHA CHITHRAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raghavan V., Praseetha Bhavan, Pallikunnu P. O., Kannur District, Pin-670 004, holder of S.S.L.C. Book No. 671742 with Register No. 139563 of March 1968, also known as Kumar Velutheri in the Marriage Certificate, Registered as No. 75/86, dated 18-12-1986 issued by the Executive Officer and Registrar of Marriages, Puzhathi Panchayat, and in the PAN Card No. CXBPK6195A issued from Income Tax Department, Govt. of India, Passport No. J2041125 issued on 20-6-2010 by the Attache, Embassy of India Riyadh, is one and the same person. Hereafter I will be known by the name Kumar Velutheri only and will sign accordingly.

This change will come into effect in all records related to me.

Pallikkunnu,
8-11-2018.

RAGHAVAN V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Praseetha A. M., Praseetha Bhavan, Pallikunnu P. O., Kannur District, Pin-670 004, holder of S.S.L.C. No. 696932 with Register No. 23363 of March 1981, in the Marriage Certificate Registered as No. 75/86, dated 18-12-1986 issued by the Executive Officer and Registrar of Marriages, Puzhathi Panchayat, also known as Praseetha Kumar in the PAN Card No. CEWPP5196J issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I will be known by the name Praseetha Kumar only on consequent to my marriage.

This change will come into effect in all records related to me.

Pallikkunnu,
8-11-2018.

PRASEETHA A. M.

NOTIFICATION

I, Sanuroop Mohan, Naduvathkavunkal House, Karthikapuram P. O., Taliparamba, Kannur District-670 571, do hereby notify for the information of all authorities concerned and the public that, my Community which is wrongly entered as 'Hindu-Chettiyar' in my SSLC Book No. H 599635 with Register No. 127313 of March 2008 is corrected as "Hindu-Vaniyan" vide Certificate No. G2.18043/2018/K Dis dated 23-10-2018 issued by the Tahsildar, Taliparamba Taluk.

This correction will come into effect in all records related to me.

Karthikapuram,
5-11-2018.

SANUROOP MOHAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pankajam K., Koyickalaett House, Kudiyanmala P. O., Kavaraplavu, Taliparamba, Kannur District, Pin-670 582, holder of S.S.L.C. Book No. D 261064 with Register No. 350430 of March 1992, Election Identity Card No. IEG0519744 dated 20-6-2015 issued by the Electoral Registration Officer, Chittur Assembly Constituency, in the Marriage Certificate No. 1734/2018 dated 25-5-2018 with Registration No. 121/2018, date of Registration 25-5-2018 issued by the Local Registrar, Pulamanthole Grama Panchayat and as Pankajam in the Ration Card No. 1946062972 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad is one and the same person. I have embraced Christian Religion from Hindu-Cheruman SC Community as per Baptism Certificate dated 20-10-2018 issued by the Fr. VICAR, St. Joseph's Church, Malaparamba with a new name Thakarapotta Pankajam Maria. Hereafter I will be a member of Christian Religion and have changed my name as Shybi James on consequent to my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kudiyanmala,
2-11-2018.

PANKAJAM K.

NOTIFICATION

I, Hridhya. E, Hridhyam, Kolari P. O., Ayyallur, Iritty Taluk, Kannur District, Pin-670 702, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Chakliya in my SSLC No. M 487850 with Register No. 152445 of March 2012 is corrected as Hindu-Kitaran vide Certificate No. KDis/10975/16/E2 dated 25-1-2017 issued by the Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

Ayyallur,
3-11-2018.

HRIDHYA. E

NOTIFICATION

I, Kavya Anand N., Kavyam House, P. O. Vilakkode, Muzhakkunnu, Iritty, Kannur District, Pin-670 703, do hereby notify for the information of all concerned authorities and the public that my Caste which is wrongly entered as Hindu-Nair in my S.S.L.C. No. K 129038 with Register No. 148765 of March 2010, is corrected as Hindu-Vaniyan vide Certificate No. K.dis-3147/18/E2 dated 9-3-2018 issued by the Tahsildar, Iritty Taluk.

This correction will come into effect in all records related to me.

Kannur,
9-11-2018.

KAVYA ANAND N.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Siraj Kuniyil, Karakkad House, P R Nagar, Valiyambra P. O., Iritty Taluk, Kannur District, Pin-670 703, have changed the name of my minor son Muhammed Ajnas T. N., holder of Extract of School Admission Register with Admission No. 7220, date of Admission 31-5-2018, issued by the Headmistress, Meethalepunnad U P School, Punnad, Birth Certificate with Registration No. 1525/2009, date of Registration 15-10-2009 issued by the Health Inspector Grade I & Registrar of Births & Deaths, Kuthuparamba Municipality, as Muhammed Rizwan T. N.

This change will come into effect in all records related to him.

Valiyambra,
9-11-2018.

SIRAJ KUNIYIL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdunnasir S.A., Saivana Villa, Meepugiri, Behind L. P. School, P. O. R. D. Nagar, Kasaragod District, Pin-671 124, holder of S.S.L.C. Book No. B 083005 with Register No. 37 of September 1989, Driving Licence No. 14/1979/1994 dated 10-9-2013 issued by the Asst. LA, Kasargode, also known as Abdul Nassir S.A. in the PAN Card No. AIRPA3436D issued from Income Tax Department of India, Election Identity Card No. JWQ1369297 dated 11-7-2018 issued by the Electoral Registration Officer, Kasaragod LA Constituency is one and the same person. Hereafter I will be known by the name Abdul Nassir S. A. only.

This change will come into effect in all records related to me.

Kasaragod,
9-11-2018.

ABDUNNASIR S.A.